

Subject: Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Carbonated Fruit Beverages or Fruit Drinks.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature